

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 2655**  
TO BE ANSWERED ON 09.07.2019

**BENEFICIARIES UNDER PMAY(G)**

2655. SHRI GIRISH BHALCHANDRA BAPAT:  
DR. SHRIKANT EKNATH SHINDE:  
DR. PRITAM GOPINATHRAO MUNDE:  
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether less than one-fourth of the landless beneficiaries have been provided plots to build homes under the Pradhan Mantri Awaas Yojana (PMAY)(Grameen);
- (b) if so, the number and percentage of the identified landless beneficiaries provided land so far, State-wise, particularly in Maharashtra;
- (c) whether the Government has reviewed the performance of scheme in the recent past and if so, the outcome thereof;
- (d) whether the Government has taken up the matter with the States to overcome challenges like what land to allot to those who have no homestead land;
- (e) if so, the success achieved in this regard so far;
- (f) the names of the poor performing States along with the percentage of identified landless beneficiaries provided land for construction of pucca houses; and
- (g) the details of homeless people in Bundelkhand and the number of such people who had received pucca house during the last five years?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI NARENDRA SINGH TOMAR)

(a) to (f): Out of 1.03 crore houses sanctioned till 8.7.2019 under Pradhan Mantri Awaas Yojana - Gramin (PMAY-G), 62.92 lakh landless beneficiaries, who derive major part of their income from manual casual labour, have been sanctioned houses. State Govt./UT Administrations, responsible to provide land to the landless, are yet to provide land to 3.26 lakh landless PMAY-G beneficiaries. The State/UT-wise details, including Maharashtra, are given at **Annexure-I**.

Under PMAY-G, landless beneficiaries are accorded the highest priority and are on top in the Permanent Wait List. Concerned State Govts./UT Administrations are responsible to provide land to the landless PMAY-G beneficiary from the government land or any other land including

public land (Panchayat common land, community land or land belonging to other local authorities). The matter of providing land to the landless PMAY-G beneficiaries is reviewed regularly by the Ministry with the States/UTs, including at the highest level in the States/UTs.

(g): The details of beneficiaries identified for assistance and the beneficiaries provided assistance under rural housing scheme during the last 5 years are available in E4 report and A2 report, respectively at website <https://pmayg.nic.in>. The data is drillable upto beneficiary level for the States/UTs. The number of houses sanctioned under rural housing scheme in the last 5 years in 13 districts of Bundelkhand region is given at **Annexure II**.

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## Annexure-I

STATEMENT IN REPLY TO PART (a) to (f) OF LOK SABHA UNSTARRED QUESTION NO.2655 ANSWERED ON 09.07.2019 REGARDING BENEFICIARIES UNDER PMAY-G.

State/UT wise number of houses sanctioned to landless households deriving the major part of their income from manual casual labour and landless beneficiaries who are yet to be allotted land by the States/UTs as on 08.07.2019			
Sr. No.	State	No. of houses sanctioned to landless households deriving the major part of their income from manual casual labour	Landless beneficiaries yet to be allotted land by State/UTs
1	Andaman and Nicobar	122	1083
2	Andhra Pradesh	56321	4806
3	Arunachal Pradesh	68	0
4	Assam	103676	16027
5	Bihar	860659	30151
6	Chhattisgaerh	478906	1904
7	Dadra and Nagar Haveli	1136	59
8	Diu and Daman	3	189
9	Goa	42	66
10	Gujarat	89563	3711
11	Haryana	16586	14
12	Himachal Pradesh	909	223
3	J and K	5663	0
14	Jharkhand	180431	245
15	Karnataka	52568	3786
16	Kerala	11946	5607
17	Lakshadweep	18	0
18	Madha Pradesh	1121132	2481
19	Maharashtra	409485	89024
20	Manipur	2599	0
21	Meghalaya	8435	820
22	Mizoram	370	0
23	Nagaland	413	0
24	Odisha	581825	45842
25	Punjab	12376	448
26	Rajasthan	330690	25297
27	Sikkim	147	0
28	Tamil Nadu	227530	76809
29	Telangana	0	-
30	Tripura	12063	65
31	Uttar Pradesh	671431	0
32	Uttarakhand	5847	68
33	West Bengal	1048730	17365
	<b>Total</b>	<b>6291690</b>	<b>326090</b>

**Annexure-II**

STATEMENT IN REPLY TO PART (g) OF LOK SABHA UNSTARRED QUESTION NO.2655 ANSWERED ON 09.07.2019 REGARDING BENEFICIARIES UNDER PMAY-G.

Number of Houses sanctioned under IAY/PMAY-G in the districts under Bundelkhand region in last 5 years

<b>S. No.</b>	<b>District</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>	<b>Total</b>
1	<b>BANDA</b>	9426	2221	7233	8821	9058	36759
2	<b>CHITRAKOOT</b>	3555	1397	5149	4009	4263	18373
3	<b>HAMIRPUR</b>	1983	968	3118	2470	2404	10943
4	<b>JALAUN</b>	6111	2064	4929	3302	2505	18911
5	<b>JHANSI</b>	1629	1660	4070	3662	1803	12824
6	<b>LALITPUR</b>	1998	3415	3908	3107	2527	14955
7	<b>MAHOBA</b>	1903	1056	2827	1438	1992	9261
8	<b>CHHATARPUR</b>	2156	1606	9633	10319	13244	36958
9	<b>DAMOH</b>	1853	1451	9862	14139	15506	42811
10	<b>DATIA</b>	786	659	2925	1132	3536	9038
11	<b>PANNA</b>	1668	1483	7301	9979	13456	33887
12	<b>SAGAR</b>	2656	2256	13539	21669	23647	63767
13	<b>TIKAMGARH</b>	1430	1125	13096	7287	8872	31810
	<b>Total</b>	<b>37154</b>	<b>21361</b>	<b>87590</b>	<b>91334</b>	<b>102813</b>	<b>340252</b>